GOVERNMENT OF INDIA MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

LOK SABHA

UNSTARRED QUESTION NO. 2056 TO BE ANSWERED ON 30.07.2018

TRAINING UNDER PMKVY

†2056. SHRI MANSUKHBHAI DHANJIBHAI VASAVA: SHRI GODSE HEMANT TUKARAM: DR. KARAN SINGH YADAV:

SHRIMATI RAMA DEVI:

WILL the MINISTER of SKILL DEVELOPMENT and ENTREPRENEURSHIP be pleased to state:

- (a) whether the Government has launched Pradhan Mantri Kaushal Vikas Yojana (PMKVY) skill training of the youth and if so, the details thereof along with the aims and objectives of the Yojana;
- (b) the funds allocated, released and utilised *vis-a-vis* target fixed and achieved along with the number of persons benefited and employed under PMKVY since its inception till date, year and State/UT-wise including Gujarat and Bihar;
- (c) whether the Government has conducted any survey on the benefit accrued to the youth as a result of launch of the PMKVY and if so, the details thereof;
- (d) whether some monetary reward is proposed to be given to the trainees on assessment and certification by third party assessment bodies and if so, the details thereof:
- (e) whether a Skill Development Management System (SDMS) is proposed to be put in place to verify and record details of all training centres and if so, the details thereof; and
- (f) whether any grievance redressal system/online portal is proposed to be put in place to address grievances relating to implementation of the scheme and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI ANANTKUMAR HEGDE)

(a) to (c) Under Skill India Mission, Ministry of Skill Development and Entrepreneurship is implementing a flagship scheme known as Pradhan Mantri Kaushal Vikas Yojana (PMKVY) on pan–India basis. PMKVY enables large number of prospective youth for taking Short Term Training (STT) and Recognition of Prior Learning (RPL) through accredited and affiliated training centers.

PMKVY has two components known as Centrally Sponsored Centrally Managed (CSCM) being implemented by National Skill Development Corporation (NSDC) and Centrally Sponsored State Managed (CSSM) being implemented by State Skill Development Missions of the States/ UTs popularly known as State- Engagement Component of PMKVY (2016-20).

Under CSCM component of PMKVY 2016-20, there is no provision of State-wise funds allocation. As on 23.07.2018, an amount of Rs. 550 Cr., Rs. 1132.48 Cr. and Rs. 700 Cr. has been disbursed to implementing agency (i.e. NSDC) during FY 2016-17, FY 2017-18 and FY 2018-19, respectively. Under CSCM component of PMKVY 2016-20, as on 10.07.2018, 31.12 lakh (appx.) candidates have been trained (22.01 lakh STT + 7.82 lakh RPL + 0.51 Special Project) / undergoing training (0.78 lakh appx.) under STT, RPL and Special Project in the country. Under the modified PMKVY 2016-20 scheme, placement tracking is mandatory. The placement data is reported within 90 days of certification of trained candidate. As per data reported on SDMS, as on 10.07.2018, 16.88 lakh candidates are certified under Short Term Training of PMKVY 2016-20. The number of candidates certified under Short Term Training of PMKVY 90 days prior i.e. 10.04.2019 is 11.8 lakh. Out of these candidates, as on 10.07.2018, 7.06 lakh candidates have been placed in various sectors across the country. The State-wise details Short Term Training of PMKVY 2016-20 are given at **Annexure I**.

Further, under CSSM component of PMKVY 2016-20, 25% of the funds and corresponding physical targets of PMKVY 2016-20 has been allocated to the States for the implementation of scheme through State Skill Development Missions. Under this component, after evaluation of proposal received from of 35 State/UTs, Ministry has given in-principle approval of a total target of 20.15 lakh candidates and corresponding financial allocation of Rs. 3,047 Cr. for FY 2016-20. The State-wise details of approved physical, and financial allocation, funds disbursed and number of training centers, as on 17.07.2018, under CSSM component of PMKVY 2016-20 is at **Annexure-II.**

- (d) An amount of Rs. 500 is being provided as monetary reward to candidate on completion of training in all training under PMKVY 2016-20.
- (e) and (f) The Scheme has provision for Skill Development Management System (SDMS) to verify and record details of all training centres, locations and courses as well as a robust grievance redressal system to address grievances relating to implementation of the scheme. A Skill Development Management System (SDMS) is already operational for complete online implementation of the scheme. The existing feature includes capturing of complete information of candidates, training providers, training centres, and capturing process related details such enrolment, training, assessment, result, certification and bank details for reward money disbursement. Moreover, there is provision for setting up of online grievances redressal system for effective implementation of scheme.

State-wise number of candidates trained and placed under STT component of PMKVY 2016-20, as on 10.07.2018, is given below:

Annexure I

S.	States/UTs	Enrolled	Trainings	Assessed	Certified	Placed
No.			Completed			
1.	Andhra Pradesh	70984	68654	64422	54756	30296
2.	Arunachal Pradesh	254	254	237	102	0
3.	Assam	41340	39947	35183	27980	10682
4.	Bihar	112082	107699	99605	77448	26984
5.	Chandigarh	4582	4402	4008	2986	789
6.	Chhattisgarh	39188	36382	31678	24281	4775
7.	Dadra and Nagar Haveli	600	480	240	138	0
8.	Daman and Diu	435	195	190	50	0
9.	Delhi	106516	104981	94445	78432	34297
10.	Goa	1140	1140	819	753	411
11.	Gujarat	39779	37354	32618	25773	10556
12.	Haryana	195338	193295	183734	156050	67757
13.	Himachal Pradesh	23481	22230	19423	15141	6061
14.	Jammu and Kashmir	55728	54685	50864	42958	19403
15.	Jharkhand	27662	24991	23214	18860	6417
16.	Karnataka	52073	48524	42939	34248	8761
17.	Kerala	30886	29603	26306	21812	6686
18.	Madhya Pradesh	218434	211011	197762	163555	61760
19.	Maharashtra	67597	64881	56837	46651	14929
20.	Manipur	2995	2995	2135	1426	425
21.	Meghalaya	3450	3415	3236	2762	923
22.	Mizoram	70	70	65	26	0
23.	Nagaland	2231	2231	1827	1521	878
24.	Odisha	66519	65320	59699	48194	16263
25.	Puducherry	3522	3432	3190	2553	1535
26.	Punjab	121384	118197	112786	96348	40048
27.	Rajasthan	219553	216585	207943	178461	71450
28.	Sikkim	762	762	514	472	79
29.	Tamil Nadu	131727	128522	115092	99059	55847
30.	Telangana	96981	95811	91085	78645	44580
31.	Tripura	7993	7968	7044	5606	3287
32.	Uttar Pradesh	374306	366963	341557	278355	115338
33.	Uttarakhand	39579	37204	32800	26776	8876
34.	West Bengal	106313	101539	91465	75849	36210
GRA	GRAND TOTAL		2201722	2034962	1688027	706303

The State-wise details of in-principle approved physical, and financial allocation, funds disbursed and number of training centers, as on 17.07.2018, under CSSM component of PMKVY 2016-20:

S. No.	State Name	Physical Targets Approval (2016-20)	Funds Approved (2016-20)	Released by MSDE	centers	Enrolled
1.	Uttar Pradesh	1,42,552	2,09,04,00,000	52,26,00,000	76	4800
2.	Chhattisgarh	48,532	71,16,73,248	13,19,76,000	27	3069
3.	Rajasthan	64,526	94,62,15,130	14,19,35,789	158	194
4.	Madhya Pradesh	84,058	1,23,26,26,512	21,46,66,296	154	23626
5.	Tripura	36,875	54,07,35,000	8,37,68,100	18	612
6.	Andhra Pradesh	64,608	94,74,11,712	11,84,26,464	84	4095
7.	Karnataka	94,164	1,38,08,20,896	21,43,95,135	5	737
8.	Arunachal Pradesh	29,510	43,27,34,640	7,21,32,216	5	300
9.	Tamil Nadu	1,40,880	2,06,58,64,320	34,43,10,720	175	6033
10.	Punjab	55,028	80,69,30,592	26,39,52,000	24	413
11.	Puducherry	10,619	15,57,17,016	2,59,55,280	8	2668
12.	Bihar	89,664	1,38,05,74,540	36,81,62,449	65	299
13.	Uttarakhand	48,236	74,26,99,339	20,32,43,040	85	7613
14.	Himachal Pradesh	49,499	76,21,46,003	21,55,60,800	33	1802
15.	Manipur	32,472	49,99,77,879	24,99,88,939	6	524
16.	A & N Islands	4,108	6,32,51,698	2,10,78,767		
17.	Chandigarh	10,288	15,84,06,394	6,15,88,800		
18.	Gujarat	77,824	1,19,82,71,693	35,94,93,826	70	2014
19.	Haryana	56,036	86,27,97,499	21,56,99,375	12	1222
20.	Odisha	58,046	89,37,45,871	27,71,49,600	17	479
21.	Telangana	59,611	91,78,42,489	22,94,64,472	36	1525
22.	West Bengal	1,23,550	1,90,23,24,060	38,04,64,812		
23.	Jammu & Kashmir	47,302	72,83,18,354	22,94,18,280		
24.	Jharkhand	57,668	88,79,25,730	29,59,64,978	2	30
25.	Nagaland	33,021	50,84,30,941	16,94,76,980	1	-
26.	Assam	47,258	72,76,40,878	36,95,32,800	6	570
27.	Sikkim	4,900	7,54,46,280	2,00,16,360	1	20
28.	Daman and Diu	4,000	6,15,88,800	2,00,16,360	3	205
29.	Kerala	71,450	1,10,01,29,940	22,00,25,988		
30.	Meghalaya	33,642	51,79,92,602	12,77,96,760		
31.	Maharashtra	1,67,127	2,57,32,87,845	85,77,62,615		
32.	Delhi	81,000	1,24,71,73,200	15,39,72,000	1	
33.	Dadra & Nagar Haveli	4,000	6,15,88,800	1,10,85,984	1	149
34.	Goa	46,951	72,29,13,937	10,70,25,937		
35.	Mizoram	36,671	56,46,30,721	10,88,73,601	7	39
	Grand Total	20,15,676	30,47,02,34,559	7,40,69,81,523	1,080	63,038
